

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 107  
111/252/ND/2020

**IN THE MATTER OF:**

**Pr. Commissioner of Income Tax-5**

**...PETITIONER**

**Vs.**

**M/s. Kain Communication Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 09.01.2020**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor**

**:Mr. Vibhooti Malhotra, Sr. St.  
Counsel and Mr. Siddharth  
Manocha, Advocate**

**For the Respondent/ Corporate-debtor :**

**ORDER**

Notice be issued to the corporate-debtor vide all modes including through the process of the Bench returnable on 12<sup>th</sup> March, 2020. Affidavit of service be filed.

- sd -

**(V.K. Subburaj)  
Member (T)**

- sd -

**(Abni Ranjan Kumar Sinha)  
Member (J)**